

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 628/MP/2020

Subject : Petition under Section 79(1)(c), Section 79(1)(f) and Section 79(1)(k) of the Electricity Act, 2003 seeking directions to Power Grid Corporation of India Limited to extend the Long-Term Access start date and extend the deadline for completion of the dedicated transmission line and pooling sub-station.

Date of Hearing : 28.6.2022

Coram : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Azure Power India Private Limited and 3 Ors. (Azure Power)

Respondents : Power Grid Corporation of India Limited

Parties Present : Shri Shashwat Kumar, Advocate, Azure Power
Shri Rahul Chouhan, Advocate, Azure Power
Shri Amitanshu Saxena, Advocate, Azure Power
Ms. Suparna Srivastava, Advocate, CTUIL
Mr. Tushar Mathur, Advocate, CTUIL
Ms. Soumya Singh, Advocate, CTUIL
Shri Kashish Bhambani, CTUIL
Shri Yatin Sharma, CTUIL
Shri Swapnil Verma, CTUIL
Shri Siddharth Sharma, CTUIL
Shri Rajneet Singh Rajput, CTUIL
Ms. Priyansi Jadiya, CTUIL

Record of Proceedings

Case was called out for virtual hearing.

2. Though order in the Petition was reserved on 12.4.2022, the same has been listed for hearing, since the Petition could not be disposed of prior to Chairperson of this Commission demitting office.
3. Learned counsel for the Petitioner reiterated the submissions made in the short note.
4. Based on the request of the learned counsel for the parties, the Petitioner was permitted to file its written submissions within 10 days and the Respondent was directed to file its response/written submissions with 10 days thereafter.

5. Subject to the above, the matter was reserved for order.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**